NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/208/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Electricals Agency Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AKSHAYA RAMAPURAT

R1-5

In M/s R. Parthasarathy Rahul Balaji

Athiban Vijay A. K jon. M. Sricharan Rangarajan

Caunsel for Petitioner

ORDER

Counsel representing both the parties present and reported that settlement talks are still in progress. They prayed some time to report the final outcome of the talks. Time extended at request. Put up on 19.01.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)